

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(13) C.P. -1267/252/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE PARTIES: Altius Buildcon Pvt. Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252

ORDER

1. The Learned Representative of Petitioner is present.
2. The Applicant is directed to file evidence in which Directors are common. The matter is adjourned to **28.09.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

28.08.2018.

HHS